

Company: Sol Infotech Pvt. Ltd.

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(2016) 08 CCI CK 0004

Competition Commission Of India

Case No: Case No. 57 Of 2016

Eskay Video Pvt. Ltd. **APPELLANT**

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Real Image Media Technologies

RESPONDENT Pvt. Ltd.

Date of Decision: Aug. 9, 2016

Acts Referred:

• Competition Act, 2002 - Section 3, 4, 19(1)(a), 26(2)

Hon'ble Judges: Devender Kumar Sikri Chairperson; S. L. Bunker Member; Sudhir Mital

Member; Augustine Peter Member; U. C. Nahta Member; G. P. Mittal Member

Bench: Full Bench

Advocate: Bunmeet Singh, Bharat Budholia, Kaustav Kundu, Avinash Sharma, Gopal Jain, Rahul Rai, Samir Agrawal, Rhea Srivastava, Kriti Awasthi, Rajesh Mishra, Amit Thukral,

Jawahar Trivedi, Jaiveer Shergill, Nikhil Pillai, Raj Kamal Chourasia

Final Decision: Dismissed

Judgement